

31

N.P.Das Vrs. UOI

O.A. No. 416 of 2009

M.A.No. 571 of 2013

Order dated: 14.08.2013

CORAM

**HON'BLE SHRI A. K. PATNAIK, MEMBER (JUDL.)**

**HON'BLE SHRI R.C.MISRA, MEMBER (ADMN.)**

.....

Heard Mr. R.B.Mohapatra, Ld. Counsel for the applicant, and Mr. U.B.Mohapatra, Ld. Sr. Central Govt. Standing Counsel appearing for the Respondents.

After hearing Mr. R.B.Mohapatra, Ld. Counsel for the applicant, we allow this O.A. for withdrawal by granting liberty to the applicant to file better application, if so advised. O.A. is, accordingly, disposed of being withdrawn.

Consequently, M.A. 571/13 is also disposed of.



MEMBER(Admn.)



MEMBER(Judl.)

RK